

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1061/2017

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHALID L.

Respondent(s)

Date : 08-02-2018 This appeal was called on for hearing today.

For Appellant(s) Mr.Kushagra Pandey,Adv.
Mr. Samir Ali Khan, AOR

For Respondent(s) Mr. Talha Abdul Rahman, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

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